

ITEM NO.5

Court No.1 (Video Conferencing)

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s).157/2021

K SATHYAN

Petitioner(s)

VERSUS

UNION OF INDIA & ANR.  
(FOR ADMISSION and I.R. )

Respondent(s)

Date : 18-02-2021 This petition was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE  
HON'BLE MR. JUSTICE A.S. BOPANNA  
HON'BLE MR. JUSTICE V. RAMASUBRAMANIAN

For Petitioner(s) Mr. Kaleeswaram Raj, Adv.  
Mr. Nishe Rajen Shonker, AOR  
Mr. Varun C. Vijay, Adv.  
Ms. Aruna A., Adv.  
Ms. Thulasi K.Raj, Adv.  
Ms. Maitreyi S. Hegde, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following  
O R D E R

Issue notice.

(MADHU BALA)  
AR-CUM-PS

(INDU KUMARI POKHRIYAL)  
ASSISTANT REGISTRAR